

F.No. J-11017/3/2017-Judl.(Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 2nd August, 2017

ORDER

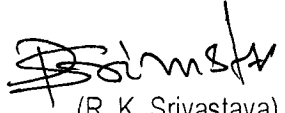
The President is pleased to engage **Shri Sushil Raaja**, Advocate as Additional Central Govt. Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before Patiala House Courts, Delhi, as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

**Patiala House Court, Delhi
Additional Central Govt. Counsel**

Name	Contact details	Enrollment No.
SUSHIL RAAJA	H. Office: E-69, South Ext. Part-I, Delhi-110049. Mob: 9212717171, 9868124124 Phone: 011-45567171 Email:advocatesushilraaja@gmail.com	D/969/2015

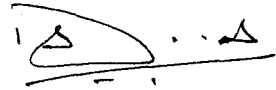
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The District Judge, Patiala House Courts, Delhi.
3. The Incharge, Litigation (Lower court) Section, Tis Hazari Court campus, New Delhi.
4. Shri Sushil Raaja, Addl. Central Govt. Counsel at the address as mentioned herein above.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.
7. Office copy.


(D. Srinivas)
Section Officer (Judicial)
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